

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1849
ANSWERED ON:19.08.2013
CASUALTIES IN CWG PROJECTS
Jakhar Shri Badri Ram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers/workers including contract labourers/workers who died at the sites of Commonwealth Games (CWG) during the last three years and the current year, year-wise;
- (b) whether the Government has received any complaints in respect of violation of various labour laws by the private contractors engaged in CWG projects;
- (c) If so, the details thereof along with the action taken by the Government against the violators; and
- (d) the various steps taken by the Government to improve the living standard of such labourers/workers as well as for the protection of their interests?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): 45 workers including contract workers died at the sites of Commonwealth Games (CWG) during the three years 2008-2010 (the completion year of Commonwealth Games).
- (b) & (c): The Central Government have received complaints regarding violation of labour laws, especially the provisions of Safety and Health Measures provided for the workers Including contract workers. The details of prosecutions against the defaulting employers in the Central sphere are as follows:

Year Prosecution Sanctioned Conviction

2008	40	21
2009	20	11
2010	18	09

- (d): State Governments/Union Territories have formulated different welfare schemes like Maternity Benefits, Group Insurance, Old Age Pension, Scholarship Assistance, Employment Benefits, etc. for such workers and efforts have been made by the Central Government to persuade States to spend more Building & other Construction Welfare Cess for welfare of such workers.